

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/2016/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the ^{7th} April, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJ(S) 1576 dtd 06.04.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 17.04.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning of 13.04.2021 till the morning of 19.04.2021, has been granted.

Further, the Addl. District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/ 2017/A, dated 7-4-2021
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)
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